

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 2104
TO BE ANSWERED ON 15.03.2022

NATIONAL GENERIC DOCUMENT REGISTRATION SYSTEM (NGDRS)

2104. SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI RAJA AMARESHWARA NAIK:
SHRI RAJVEER SINGH (RAJU BHAIYA):

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to promote National Generic Document Registration System (NGDRS) with the 'One-Nation One-Registration Software' for anywhere registration of deeds;
- (b) if so, the details thereof;
- (c) whether the Government has been implementing the Digital India Land Records Modernisation Programme (DILRMP) in the country;
- (d) if so, the details of physical and financial progress made so far, State-wise including Uttar Pradesh; and
- (e) the other steps being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b) In order to have a uniform process for registration for deeds/documents, the Government has developed National Generic Document Registration System (NGDRS) namely common, generic, configurable software to cater to the requirements of registration of documents and deeds in the States / UTs. This system has so far been adopted by and rolled out in 13 States /UTs namely; Punjab, Goa, Ladakh, Manipur, Mizoram, Jharkhand, Himachal Pradesh, Andaman and Nicobar, Dadra and Nagar Haveli and Daman and Diu, Maharashtra, Jammu and Kashmir, Chhattisgarh and Tripura.

(c) to (e) Digital India Land Records Modernization Programme (DILRMP), the erstwhile National Land Records Modernization Programme was launched in 2008-09 as a Centrally Sponsored Scheme and converted to a Central Sector Scheme with effect from 1st April, 2016 with 100% funding by the Centre. The Programme has got extended for a period of five years from year 2021-22 to 2025-26 with an outlay of Rs.875 crore.

Substantial progress has been made under DILRMP. The details of physical progress as per MIS and reports received from States / UTs and financial progress made including in Uttar Pradesh are attached at Annexure-I, II and III respectively.

Annexure-I**Physical Progress-National**

Annexure referred in reply to part(c) to (e) of Lok Sabha Unstarred Question No.2104 to be answered on 15.03.2022

Sl. No.	Component	Units	Total	Completed
1	Computerization of Land Records			
a	Computerization of Record of Rights (RoRs)	No. of Villages	656503	611178(93.10%)
b	Digitization of Cadastral Maps/FMBs	No. of Maps / FMBs	16271251	11147387(68.51%)
c	Cadastral maps linked to RoR	No. of Villages	656503	377532(57.51%)
2				
a	Computerization of SROs	No. of SROs	5223	4884(93.51%)
b	Integration of SROs and Revenue Office	No. of SROs	5223	3997(75.36%)
3	Establishment of Modern Record Room	No. of Tehsils	6718	2512(37.39%)
4	Survey / re-Survey	No. of Villages	656503	75607(11.52%)

Annexure-II**Physical Progress-Uttar Pradesh**

Annexure referred in reply to part(c) to (e) of Lok Sabha Unstarred Question No.2104 to be answered on 15.03.2022

Sl. No.	Component	Units	Total	Completed
1	Computerization of Land Records			
a	Computerization of Record of Rights (RoRs)	No. of Villages	109079	105035(96.26%)
b	Digitization of Cadastral Maps/FMBs	No. of Maps / FMBs	112588	79267(70.40%)
c	Cadastral maps linked to RoR	No. of Villages	109079	0(0%)
2				
a	Computerization of SROs	No. of SROs	363	362(99.72%)
b	Integration of SROs and Revenue Office	No. of SROs	363	178(49.03%)
3	Establishment of Modern Record Room	No. of Tehsils	343	0(0%)
4	Survey / re-Survey	No. of Villages	109079	0(0%)

Financial Progress-National

Part (d) of Lok Sabha Unstarred Question No. 2104 to be answered on 15.03.2022

Sl. No.	States/UTs	Total Release up to 09.03.2022 (Rs. in lakh)
1	Andhra Pradesh	22934.34
2	Arunachal Pradesh	1230.94
3	Assam	5400.46
4	Bihar	14489.99
5	Chhattisgarh	4452.42
6	Gujarat	14404.27
7	Goa	584.07
8	Haryana	4144.65
9	Himachal Pradesh	5608.01
10	Jammu & Kashmir*	2701.64
11	Jharkhand	8163.06
12	Karnataka	2451.20
13	Kerala	3298.05
14	Madhya Pradesh	17876.25
15	Maharashtra	7745.36
16	Manipur	746.34
17	Meghalaya	623.75
18	Mizoram	2504.77
19	Nagaland	1547.62
20	Odisha	12128.04
21	Punjab	2796.26
22	Rajasthan	21322.12
23	Sikkim	2213.75
24	Tamil Nadu	4562.57
25	Telangana	8385.21
26	Tripura	2983.59
27	Uttar Pradesh	4231.01
28	Uttarakhand	4107.75
29	West Bengal	9526.32
30	A & N Islands	172.25
31	Chandigarh	89.20
32	D & N Haveli***	65.78
33	Delhi	132.07
34	Daman & Diu	103.72
35	Lakshadweep	216.41
36	Puducherry	498.57
37	Laddakh	0.00
38	Misc#	3390.57
Total All States/UTs		197832.37
